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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1156/99.

DT. Of Decision : 06-09-99.

P.Venugopal Reedy

.. Applicant.

Vs

1. The Chief Postmaster General,
A.P Circle, Hyderabad.
2. The Postmaster General,
Kurnool Region, Kurnool.
3. The Director of Postal Services,
Kurnool Region, Kurnool.
4. The Superintendent of RMS,
T.P.Division, Tirupathi.

5. The Head Record Officer,
RMS, T.P.Division,
Tirupathi.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.V.Vinod Kumar, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI JUSTICE D. H. NASIR : VICE CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Miss Mala for Mr.V.Vinod Kumar, learned counsel for the respondents.

2. The applicant was issued with the impugned show cause notice No.ST-II/EDMM/99 dated 28-07-99 (Annexure-I) proposing to cancel the selection of the applicant which was issued by the order dated 16-03-99 (Annexure-II).

3. This OA is filed to set aside the impugned order No.ST-II/EDMM/99

Dated 28-07-99 (Annexure-I).



4. The facts, contention and prayer in this OA are same as the facts, contention and prayer in OA.1155/99 which was disposed of to-day.

5. This OA is also disposed of with the same order at the admission stage itself. No costs.



(R. RANGARAJAN)
MEMBER(ADMN.)



(D. H. NASIR)
VICE CHAIRMAN

Dated : The 06th September, 1999.
(Dictated in the Open Court)



SPR

21/9
1ST AND II ND COURT

COPY TO :-

1. HODN.J.
2. HRRN M (A)

3. HBSOP M (J)

4. D.R. (A)

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL

TYPED BY
COMPARED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR
VICE - CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (ADMIN.).

THE HON'BLE MR. S.JAI PARAMESWAR :
MEMBER (JUDL)

* * *
DATE OF ORDER: 6/9/99

MA/RA/CP NO.

IN
DA. NO. 1156/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

DA CLOSED
DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

a copy

